

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/10443/2025 ADMLS/2/2025	ALPHARD MARITIME LTD. VS OCEAN JADE (IMO- 9660750)	DEBESH PANDA VS	// (//
2	D-BLAPL/7859/2025 BLAPL/2963/2025	NANDA KISHORE BARCHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPURE MAHILA /70 /2024 SPECIAL JUDGE(POCSO),JEYPURE(Kor Spl/0000590/2024
3	D-BLAPL/7946/2025 BLAPL/2964/2025	BHODEBA BHOI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /53 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000004/2025
4	D-BLAPL/7891/2025 BLAPL/2965/2025	ANIBESH MOHAPATRA @ SIPUN NANA @ NONA VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /35 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000114/2025
5	D-BLAPL/8011/2025 BLAPL/2966/2025	KUNA GHADEI VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BANAPUR P.S. /156 /2017 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000237/2017
6	D-BLAPL/7894/2025 BLAPL/2967/2025	PADMANAV JALA @ PADMANABH JALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /322 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000543/2024
7	D-BLAPL/7934/2025 BLAPL/2968/2025	BENUSA MALLICK VS STATE OF ODISHA	RONALISHA PRADHAN VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000104/2025
8	D-BLAPL/7753/2025 BLAPL/2969/2025	SURENDRA SAMAL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /454 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001380/2024
9	D-BLAPL/7923/2025 BLAPL/2970/2025	BASU @ BASUDEV DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /130 /2015 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000039/2015
10	D-BLAPL/7927/2025 BLAPL/2971/2025	ARATA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /84 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000083/2025
11	D-BLAPL/7929/2025 BLAPL/2972/2025	BASU @ BASUDEV DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /28 /2015 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000023/2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/7930/2025 BLAPL/2973/2025	JAYANTA PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /570 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000029/2025
13	D-BLAPL/7801/2025 BLAPL/2974/2025	SK. ASRUDDIN @ SK. ASIRUDDIN @ ASHU @ MD. ASHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /309 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001214/2024
14	D-BLAPL/7981/2025 BLAPL/2975/2025	BABULI SETHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /110 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000075/2024
15	D-BLAPL/7983/2025 BLAPL/2976/2025	ASHESH @ ASHES PARIDA VS STATE OF ODISHA	SALAUDDIN KHAN VS	MADHUPATNA /9 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000038/2025
16	D-BLAPL/7828/2025 BLAPL/2977/2025	KULAMANI DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /51 /2024 JMFC, KANAS(Puri) GR/0000080/2024
17	D-BLAPL/7985/2025 BLAPL/2978/2025	TARUN SAGAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /26 /2025 NAYADHIKARI GRAMYA NAYALAYA, GR/0000020/2025
18	D-BLAPL/7988/2025 BLAPL/2979/2025	SUBHAM BEHERA VS STATE OF ODISHA	BALGOPAL MISHRA VS	DHANUPALI /23 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000178/2025
19	D-BLAPL/7989/2025 BLAPL/2980/2025	DEEPAK PUTEL VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /324 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001260/2024
20	D-BLAPL/7991/2025 BLAPL/2981/2025	BANTY @ JIBAN MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /688 /2024 J.M.F.C,AUL(Kendrapara) GR/0001103/2024
21	D-BLAPL/7987/2025 BLAPL/2982/2025	ABHISHEK SHARMA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /570 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000029/2025
22	D-BLAPL/8015/2025 BLAPL/2983/2025	SUBRAJEET DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /23 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000178/2025
23	D-BLAPL/7994/2025	RAJA KISAN	DIBYAJYOTI SAHOO	LAIKERA /4 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2984/2025	VS STATE OF ODISHA	VS	A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000078/2024
24	D-BLAPL/7952/2025 BLAPL/2985/2025	BANARANI BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /95 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D... GR/0000300/2025
25	D-BLAPL/8136/2025 BLAPL/2986/2025	MIR RAHUL @ MIR NIJAMUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /18 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap... TR/0000009/2024
26	D-BLAPL/8021/2025 BLAPL/2987/2025	GANESH SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /33 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000140/2025
27	D-BLAPL/8027/2025 BLAPL/2988/2025	MAMI SAHU VS STATE OF ODISHA	ADITI HOTA VS	NALCO /28 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000004/2025
28	D-BLAPL/6572/2025 BLAPL/2989/2025	GUTULI @ PRADEEP MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /343 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATT... GR/0000886/2024
29	D-BLAPL/7957/2025 BLAPL/2990/2025	BIJAY KUMAR MANDAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BALIANTA P.S. /22 /2025 DISTRICT & SESIONS JUDGE,BHUBANE... TR/0000039/2025
30	D-BLAPL/7519/2025 BLAPL/2991/2025	RASANANDA BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000056/2025
31	D-BLAPL/8030/2025 BLAPL/2992/2025	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /71 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2024
32	D-BLAPL/7960/2025 BLAPL/2993/2025	SADHU SOREN @ CHHOTU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CHANDRASEKHARPUR /90 /2025 DISTRICT & SESIONS JUDGE,BHUBANE... TR/0000106/2025
33	D-BLAPL/7958/2025 BLAPL/2994/2025	SUBHAM SWARUP SEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /95 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D... GR/0000300/2025
34	D-BLAPL/7963/2025 BLAPL/2995/2025	SRITAM NAYAK @ ALOK KUMAR NAYAK VS	DEBIDUTTA MOHAPATRA VS	CHANDRASEKHARPUR /90 /2025 DISTRICT & SESIONS JUDGE,BHUBANE...

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/7969/2025 BLAPL/2996/2025	STATE OF ODISHA RUDRA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TR/0000106/2025 SHERAGADA /475 /2024 J.M.F.C.SERAGARA(Ganjam) GR/0000551/2024
36	D-BLAPL/8139/2025 BLAPL/2997/2025	PRATAP KUMAR JENA @ PRATAP JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PANIKOILI /367 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000142/2024
37	D-BLAPL/7997/2025 BLAPL/2998/2025	S. BIMAL DORA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	DIGAPAHANDI /52 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000012/2025
38	D-BLAPL/8122/2025 BLAPL/2999/2025	CHIKU @ SUDHANSU ROUT VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	PURIGHAT /94 /2022 1ST A.D.J., CUTTACK(Cuttack) ST/0000246/2022
39	D-BLAPL/7593/2025 BLAPL/3000/2025	TUTUN @ NARENDRA NAYAK VS STATE OF ODISHA	DHARMENDRA SETHY VS	KHAIRA /63 /2024 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000102/2024
40	D-BLAPL/8145/2025 BLAPL/3001/2025	RAMESH MALLICK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /13 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000025/2025
41	D-BLAPL/8031/2025 BLAPL/3002/2025	AKHYA KUMAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /67 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000088/2025
42	D-BLAPL/8037/2025 BLAPL/3003/2025	RAKESH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000010/2025
43	D-BLAPL/8032/2025 BLAPL/3004/2025	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000101/2024
44	D-BLAPL/8155/2025 BLAPL/3005/2025	SATYA PRAKASH PARASETH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BELAGARH /6 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000024/2025
45	D-BLAPL/8033/2025 BLAPL/3006/2025	SUBRAJEET DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /21 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000173/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/8038/2025 BLAPL/3007/2025	ADITYA SAMANTA VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /142 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000009/2025
47	D-BLAPL/8035/2025 BLAPL/3008/2025	BASU @ BASUDEV DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /169 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000092/2023
48	D-BLAPL/8039/2025 BLAPL/3009/2025	SANTOSH KUMAR BEHERA @ SANTOSH BEHERA VS STATE OF ODISHA	MAHES DAS VS	TARASINGI /78 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000313/2025
49	D-BLAPL/8002/2025 BLAPL/3010/2025	RAJKUMAR @ RAJKUMAR NISHAD VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000009/2025
50	D-BLAPL/8045/2025 BLAPL/3011/2025	SANANDA NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000005/2025
51	D-BLAPL/8051/2025 BLAPL/3012/2025	NISHA KEWAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /319 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2024
52	D-BLAPL/8053/2025 BLAPL/3013/2025	ASHIRBAD PANCHAM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /46 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000179/2025
53	D-BLAPL/8054/2025 BLAPL/3014/2025	SUJIT DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /47 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000100/2025
54	D-BLAPL/8108/2025 BLAPL/3015/2025	JALADHAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /67 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000088/2025
55	D-BLAPL/6891/2025 BLAPL/3016/2025	TUKUNA NAYAK @ TUKUNA NAIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /439 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001731/2024
56	D-BLAPL/7463/2025 BLAPL/3017/2025	NATA @ NATBAR NAYAK VS STATE OF ODISHA	JAGAJIT PANDA VS	BISOI /83 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000048/2024
57	D-BLAPL/7308/2025	ASRAFUL MANDAL	MD ARIF KHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3018/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BALASO Spl/0000039/2025
58	D-BLAPL/8112/2025 BLAPL/3019/2025	MADAN PATRA VS STATE OF ODISHA	ASHUTOS DASH VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu
59	D-BLAPL/7799/2025 BLAPL/3020/2025	RAJU HUSSAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	2(A)CC/000005/2023 KHAIRA /270 /2024 J.M.F.C.,SORO(Baleshwar)
60	D-BLAPL/8114/2025 BLAPL/3021/2025	BISHNU BEHERA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	CT/0001768/2024 / /0 SPECIAL JUDGE, SUNDARGARH(Sundar
61	D-BLAPL/7802/2025 BLAPL/3022/2025	SARAT DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	SPL. 2(a)C.C./000006/2025 KANIHA /178 /2023 A.D.J.,TALCHER(Anugul)
62	D-BLAPL/7977/2025 BLAPL/3023/2025	AMRESH MAHANANDIA @ CONGRESS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CT/0000002/2024 BAUNISUNI /27 /2025 SPECIAL JUDGE,BAUDH(Baudh)
63	D-BLAPL/8116/2025 BLAPL/3024/2025	CHHOTAN SHIL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000058/2025 / /0 SPECIAL JUDGE,SONEPUR(Sonepur)
64	D-BLAPL/7980/2025 BLAPL/3025/2025	PRAMOD KUMAR PATTNAIK @ BIDESHI PATTNAIK VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	SPL. 2(a)C.C./000030/2024 BOLANGIR TOWN /220 /2023 2ND A.D.J., BALANGIR(Balangir)
65	D-BLAPL/7995/2025 BLAPL/3026/2025	BASANTA @ BASANT BHOI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	Spl/0000033/2023 RENGALI /145 /2024 DISTRICT AND SESSIONS JUDGE,JHARS
66	D-BLAPL/8130/2025 BLAPL/3027/2025	SANTANU PRUSTY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CT/0000116/2024 SURADA /97 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar
67	D-BLAPL/8014/2025 BLAPL/3028/2025	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	Spl/0000030/2025 TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack)
68	D-BLAPL/8060/2025 BLAPL/3029/2025	SUNIL KURLI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CT/0000287/2024 TANGI /28 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/8100/2025 BLAPL/3030/2025	STATE OF ODISHA KHAGAPATI SISA VS	ASIT KUMAR JENA VS	Spl/0000017/2025 MATHILI /213 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
70	D-BLAPL/7699/2025 BLAPL/3031/2025	STATE OF ODISHA SUDAM BARIK VS	TARA PRASAD MOHAPATRA VS	Spl/0000140/2024 / /0 SPECIAL JUDGE,PATNAGARH(Balangir)
71	D-BLAPL/7242/2025 BLAPL/3032/2025	STATE OF ODISHA SARTHAK PARIJA @ SARTHAK VS	ASHOK KUMAR JENA VS	2(A)CC/0000001/2025 BALICHANDRAPUR /512 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur)
72	D-BLAPL/7857/2025 BLAPL/3033/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	CT/0002642/2024 G.UDAYAGIRI /191 /2024 ADDL. SESSION JUDGE,BALLIGUDA(Ka
73	D-BLAPL/8083/2025 BLAPL/3034/2025	STATE OF ODISHA RATAN BHUMIA VS	ARIJEET MISHRA VS	ST/0000016/2025 BORIGUMMA /12 /2025 J.M.F.C.,BORIGUMMA(Koraput)
74	D-BLAPL/8084/2025 BLAPL/3035/2025	STATE OF ODISHA GOURANGA SUNA @ SUBHAM VS	ARIJEET MISHRA VS	GR/0000014/2025 BORIGUMMA /12 /2025 J.M.F.C.,BORIGUMMA(Koraput)
75	D-BLAPL/7359/2025 BLAPL/3036/2025	STATE OF ODISHA SIBA PRASAD JENA @ NARENDRA @ NARI VS	JUGALA KISHORE PANDA VS	GR/0000014/2025 KANTAMAL /68 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE
76	D-BLAPL/7784/2025 BLAPL/3037/2025	STATE OF ODISHA S.SIVA RAO VS	JUGALA KISHORE PANDA VS	Spl/0000107/2023 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT
77	D-CMAPL/10216/2025 CMAPL/90/2025	STATE OF ODISHA SATISH RAM VS	ABINASH ROUTRAY VS	2(A)CC/0000011/2025 / / ()
78	D-CMAPL/8295/2025 CMAPL/91/2025	STATE OF ODISHA INDIAN PAINTS AND CHEMICALS PVT. LTD, CUTTACK VS	ADV. VS	/ / ()
79	D-CMP/10388/2025 CMP/397/2025	PRESIDING OFFICER, LABOUR COURT, BHUHANESWAR MOUSUMI SRIVASTAV VS RAMA PATTNAIK	PRASANTA KUMAR SATAPATHY VS	/ / CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000238/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/10487/2025 CMP/398/2025	PANKAJINI SWAIN VS SOUBHAGYA KUMAR SWAIN	PRAVASH PUJAREE PARIDA VS	// CIVIL JUDGE (SD),PURI(Puri) CMA/0000190/2014
81	D-CMP/10625/2025 CMP/399/2025	SANJAY KUMAR BHUYAN VS EXECUTIVE OFFICER, BARIPADA MUNICIPALITY, MAYURBHANJ	JAGAJIBAN PRADHAN VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA CS/0000344/2023
82	D-CMP/10371/2025 CMP/400/2025	AMRUTAKANTA DAS VS SNEHALATA DAS	MAMATA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CMA/0000009/2024
83	D-CMP/10503/2025 CMP/401/2025	AKSHAYA KUMAR ACHARYA VS TARUN CHANDRA DEB	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000019/2016
84	D-CMP/9922/2025 CMP/402/2025	SAMPURNANANDA MISHRA VS GANDHARBA MAHABHOI	RAMDAS ACHARY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0001333/2018
85	D-CMP/9969/2025 CMP/403/2025	MAMATAMAYEE JENA@DAS VS DEBENDRA JENA	SARAT CHANDRA MEKAP VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) IA/0000323/2022
86	D-CMP/10497/2025 CMP/404/2025	ANANDA JENA VS NIRANJAN JENA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000597/2010
87	D-CMP/11001/2025 CMP/405/2025	SK.TAJUDDIN VS HAMIDI MASJID KADRAYAN, BALASORE	RAJJEET ROY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0001525/2019
88	D-CONTC/9514/2025 CONTC/1295/2025	SADASIBA SAHOO VS SATYABRATA SAHU, I.A.S	RITURANJAN CHHOTARAY VS	// () //
89	D-CONTC/10545/2025 CONTC/1296/2025	SUBODH CHANDRA SAMAL VS SHANTI SWARUP MISHRA.OAS	BIBHUTI BHUSAN SWAIN VS	// () //
90	D-CONTC/10670/2025 CONTC/1297/2025	B. ABAKASH VS VISHAL KUMAR DEV, IAS	ADV. VS	// () //
91	D-CONTC/7774/2025	BIBHUTI BHUSAN PANDA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1298/2025	VS	VS	0
		TRUPTIMAYEE DAS,TAHASILDAR,GARADPUR,KENDRAPARA		//
92	D-CONTC/9148/2025	SUDHIR KUMAR SAHOO	ADV.	//
	CONTC/1299/2025	VS	VS	0
		CHITHRA ARUNGUM,IAS		//
93	D-CONTC/9153/2025	PURNA CHANDRA PRADHAN	AJAYA TRIPATHY	//
	CONTC/1300/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
94	D-CONTC/9274/2025	SATYABRATA SARANGI	ADV.	//
	CONTC/1301/2025	VS	VS	0
		DR.SANTOSH KUMAR ROUT, DEO, CUTTACK		//
95	D-CONTC/9280/2025	BHAKTABATSAL SAHU	ADV.	//
	CONTC/1302/2025	VS	VS	0
		MANORANJAN MALLICK, DIRECTOR SECONDARY EDU.,ODISHA		//
96	D-CONTC/10484/2025	BHARAT CHANDRA MALLICK	ADV.	//
	CONTC/1303/2025	VS	VS	0
		PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA		//
97	D-CONTC/10619/2025	PRATAP KUMAR PATNAIK	PRADEEP KUMAR MAHAPATRA	//
	CONTC/1304/2025	VS	VS	0
		GIRISH S.N,COMMNR-CUM- SECY., P.R AND D.W DEPT.		//
98	D-CONTC/10622/2025	JAYANTA KUMAR MUND	PRADEEP KUMAR MAHAPATRA	//
	CONTC/1305/2025	VS	VS	0
		GIRISH S.N,COMMNR. CUM SECY., P.R AND D.W DEPT.,BBSR		//
99	D-CONTC/10623/2025	MANMOHAN PATRA	PRADEEP KUMAR MAHAPATRA	//
	CONTC/1306/2025	VS	VS	0
		GIRISH S.N, COMMNR. CUM SECY., P.R AND D.W DEPT.		//
100	D-CONTC/10624/2025	NARAYAN BHOI	PRADEEP KUMAR MAHAPATRA	//
	CONTC/1307/2025	VS	VS	0
		GIRISH S.N,COMMNR. CUM SECY., P.R AND D.W DEPT.		//
101	D-CONTC/10627/2025	KSHYAMA SAGAR SAHOO	PRADEEP KUMAR MAHAPATRA	//
	CONTC/1308/2025	VS	VS	0
		GIRISH S.N,COMMNR. CUM SECY., P.R AND D.W DEPT.		//
102	D-CONTC/10633/2025	MAMATA NAYAK	SHASHI BHUSAN JENA	//
	CONTC/1309/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/10634/2025 CONTC/1310/2025	GIRISH S.N,IAS SHANTI DUNG DUNG VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// // ()
104	D-CONTC/10641/2025 CONTC/1311/2025	NITYANANDA NAYAK VS DR.SUBHANKAR MOHAPATRA,IAS	SAIBRATA RATH VS	// // ()
105	D-CONTC/10644/2025 CONTC/1312/2025	SARAT KUMAR MOHAPATRA VS NIRANJAN BEHERA, D.E.O,JAGATSINGHPUR	DEBASIS SAHOO VS	// // ()
106	D-CONTC/10649/2025 CONTC/1313/2025	LOKAJANANI SAHANY VS DINABANDHU SAHU,PRINCIPAL,ACCOUNTANT GENERAL (A AND E), ODISHA	ADV. VS	// // ()
107	D-CONTC/10403/2025 CONTC/1314/2025	TRINATH PATTNAIK VS SATYABRATA SAHU,IAS	ADV. VS	// // ()
108	D-CONTC/10450/2025 CONTC/1315/2025	KIRTI RANJAN PRADHAN VS M.AKHYA,IPS	BASUMATI PRADHAN VS	// // ()
109	D-CONTC/10607/2025 CONTC/1316/2025	OM PRAKASH PATEL VS VIR VIKRAM YADAV,PRINCIPALSECY., WORKS DEPT.	ADV. VS	// // ()
110	D-CONTC/10608/2025 CONTC/1317/2025	BIJOY CHANDRA TRIPATHY VS VIR VIKRAM YADAV, PRINCIPAL SECY. WORKS DEPT.	ADV. VS	// // ()
111	D-CONTC/10614/2025 CONTC/1318/2025	MANAGOBINDA BHANJA VS ANU GARG,IAS	ADV. VS	// // ()
112	D-CONTC/10615/2025 CONTC/1319/2025	PRAHALLAD BEHERA VS DR.BIDYADHAR SAHOO,DIRECTOR, I.G.I.T, SARANG	ADV. VS	// // ()
113	D-CONTC/10616/2025 CONTC/1320/2025	KRISHNA KUMARI BISWAL VS ASWATHY S., IAS	ADV. VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/10617/2025 CONTC/1321/2025	B. KHOJA RAO VS GIRISH S.N, COMMNR. CUM SECY., P.R AND D.W DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
115	D-CONTC/9020/2025 CONTC/1322/2025	NARAYAN JENA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
116	D-CONTC/10848/2025 CONTC/1323/2025	SUBASH CHANDRA MAHAPATRA VS DEBASIS SAMAL,BDO,KHALLIKOTE,GANJAM	UPENDRA KUMAR SAMAL VS	// 0 //
117	D-CONTC/10853/2025 CONTC/1324/2025	CHANDRAMANI KHAMARI VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //
118	D-CONTC/9691/2025 CONTC/1325/2025	RAGHUNATH DAS VS RISHI SINGHA, CHAIRMAN CUM DISCIPLINARY AUTHORITY, ODISHA GRAMYA BANK, KHORDHA	ADV. VS	// 0 //
119	D-CONTC/9552/2025 CONTC/1326/2025	TANAYA NAIK VS SHALINI PANDIT, COMMNR. CUM SECY, S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
120	D-CONTC/10676/2025 CONTC/1327/2025	KALI KAMAL PADHY VS ANU GARG, IAS	ADV. VS	// 0 //
121	D-CONTC/10681/2025 CONTC/1328/2025	SANTILATA SAHU VS MANORANJAN MALLICK,DIRECTOR, SECONDARY SCHOOL EDU.	SAGARIKA SAHOO VS	// 0 //
122	D-CONTC/10551/2025 CONTC/1329/2025	KESHABA SAHU VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
123	D-CONTC/10713/2025 CONTC/1330/2025	PANDABA SAHOO VS ASWATHY S., SECY. DEPT., HEALTH AND F.W, ODISHA	Swoyam Prabhu Jena VS	// 0 //
124	D-CONTC/10754/2025 CONTC/1331/2025	DHANE MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// 0 //
125	D-CONTC/10755/2025	BIRODHAR MAJHI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1332/2025	VS JAYADEV PRADHANI,ORS	VS	() //
126	D-CONTC/10756/2025 CONTC/1333/2025	RATANE MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// () //
127	D-CONTC/10757/2025 CONTC/1334/2025	TEMESING MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// () //
128	D-CRLA/4547/2025 CRLA/341/2025	SURESH MEHER VS STATE OF ODISHA	RAMDAS ACHARY VS	TUREIKELA /77 /2017 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000067/2017
129	D-CRLA/6897/2025 CRLA/342/2025	JYOTI RANJAN SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	TIRTOL /318 /2019 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000094/2020
130	D-CRLA/7655/2025 CRLA/343/2025	AJAY@AJAYA@SUSANTA MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	JENAPUR /66 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000108/2022
131	D-CRLA/7885/2025 CRLA/344/2025	GANGA PANI VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	MUNIGUDA /85 /2017 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000014/2018
132	D-CRLA/5858/2025 CRLA/345/2025	SAYAD JABID VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIHIDI /367 /2020 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra Spl/0000076/2020
133	D-CRLA/6405/2025 CRLA/346/2025	TAPAN BARAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUAKHIA /115 /2016 C.J.M.,JJPUR(Jajapur) CT/0000121/2019
134	D-CRLA/5013/2025 CRLA/347/2025	KISHORE@NABAKISHORE NAIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	BANIGOCHA /20 /2022 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000131/2022
135	D-CRLA/8154/2025 CRLA/348/2025	SUKASH MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARI VS	BARGAON /135 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000162/2022
136	D-CRLA/8198/2025 CRLA/349/2025	CHAITANYA PRADHAN VS	NITYANANDA MOHAPATRA VS	CHARMAL /1 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLA/4525/2025 CRLA/350/2025	STATE OF ODISHA CHINMAYA SUNA VS	TUSARKANTI PRAHARAJ VS	Spl/0000001/2023 SAMBALPUR TOWN /195 /2022 SPECIAL JUDGE (POCSO), SAMBALPUR
138	D-CRLA/6720/2025 CRLA/351/2025	STATE OF ODISHA KABIRA BEHERA VS	BIBHUTI RANJAN MOHANTY VS	Spl/0000033/2022 KENDRAPARA SADAR /419 /2024 A.D.J.,KENDRAPARA(Kendrapara)
139	D-CRLA/8162/2025 CRLA/352/2025	STATE OF ODISHA SACHINDRA SAMAL VS	DEVASHIS PANDA VS	TR/0000143/2024 MAHANGA /95 /2017 DISTRICT & SESSIONS JUDGE,CUTTACK
140	D-CRLA/8216/2025 CRLA/353/2025	STATE OF ODISHA CHITTARANJAN BHOI VS	SURYAKANTA DASH VS	ST/0000054/2018 SUNABEDA /19 /2023 SPECIAL JUDGE(POCSO),JEYPORE(Koraput)
141	D-CRLMA/5213/2025 CRLMA/38/2025	STATE OF ODISHA NANDINI NAIK VS	BIDYADHAR MANSING VS	TR/0000027/2023 NARASINGHPUR /196 /2022 ()
142	D-CRLMC/7841/2025 CRLMC/1096/2025	STATE OF ODISHA DR.PRITAM PAL VS	ARNAV DASH VS	// NAYAPALLI P.S. /653 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha)
143	D-CRLMC/7524/2025 CRLMC/1097/2025	STATE OF ODISHA INUL MIRZA@ MIRZA AHESANUL BEG VS	NIRANJAN SINGH (1) VS	CT/0001318/2024 // J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
144	D-CRLMC/7529/2025 CRLMC/1098/2025	STATE OF ODISHA TUTU KHAN @ ZAKIR KHAN VS	NIRANJAN SINGH (1) VS	// J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
145	D-CRLMC/7620/2025 CRLMC/1099/2025	STATE OF ODISHA RANJAN MAHAPATRA VS	SIBA RANJAN POLAI VS	GR/0000105/2012 //0 J.M.F.C.,CHATRAPUR(Ganjam)
146	D-CRLMC/7651/2025 CRLMC/1100/2025	STATE OF ODISHA NIHAR RANJAN DIP @ NIHAR RANJAN DEEP @ BABA VS	JYOTIRMAYA SAHOO VS	ICC/0000009/2019 BARGARH /90 /2014 S.D.J.M.,BARGARH(Bargarh)
147	D-CRLMC/7653/2025 CRLMC/1101/2025	STATE OF ODISHA PAMA @ RASMITA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CT/0000219/2014 BASUDEVPUR /741 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001130/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/7666/2025 CRLMC/1102/2025	PUSPENDRA SINGH THAKUR VS STATE OF ODISHA	SUBHASISH DAS VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2018
149	D-CRLMC/3654/2025 CRLMC/1103/2025	AJIT PRASAD ROUT VS STATE OF ODISHA	AMLAN MOHANTY VS	//0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000291/2019
150	D-CRLMC/7379/2025 CRLMC/1104/2025	KHANA@CHARAN JENA VS STATE OF ODISHA	MOHENDRA DALAI VS	CHANDANPUR /65 /2010 J.M.F.C.,PURI(Puri) GR/0000780/2010
151	D-CRLMC/7736/2025 CRLMC/1105/2025	SRABANI BARIK @ SARBANI BARIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	//0 J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000083/2019
152	D-CRLMC/7741/2025 CRLMC/1106/2025	RABINARAYANA MAHARANA VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /82 /2017 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000177/2017
153	D-CRLMC/7760/2025 CRLMC/1107/2025	SOMANATH BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /63 /2018 J.M.F.C.,SORO(Baleshwar) CT/0000116/2018
154	D-CRLMC/7781/2025 CRLMC/1108/2025	ALIP HATI@ALIT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /284 /2018 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2019
155	D-CRLMC/7803/2025 CRLMC/1109/2025	DURGA PRASAD PARIDA VS JAYANTI ROUL	TUSAR KUMAR MISHRA VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000046/2022
156	D-CRLMC/7858/2025 CRLMC/1110/2025	DEEPAK KUMAR BARIK @ DEEPAK KUMAR BARICK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	JAGATPUR /166 /2015 ASST.SESIONS JUDGE,SALIPUR(Cuttac ST/0000119/2018
157	D-CRLMC/7860/2025 CRLMC/1111/2025	DEEPAK KUMAR BARIK @ DEEPAK KUMAR BARICK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	JAGATPUR /21 /2015 ASST.SESIONS JUDGE,SALIPUR(Cuttac ST/0000114/2018
158	D-CRLMC/7877/2025 CRLMC/1112/2025	JYOTIRANJAN NAYAK @ BHAGU NAYAK VS STATE OF ODISHA	SASHIBHUSAN DAS VS	BONTH /155 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0002203/2024
159	D-CRLMC/7531/2025	UMAR ALLI MIRZA	NIRANJAN SINGH (1)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1113/2025	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
160	D-CRLMC/7913/2025 CRLMC/1114/2025	KHIROD KUMAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	GR/0000105/2012 UMERKOTE /183 /2019 SPECIAL JUDGE(POCSO), NABARANGPUR
161	D-CRLMC/8029/2025 CRLMC/1115/2025	SUDHANSU NAYAK @ NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	TR/0000223/2020 KHARIAR /265 /2021 J.M.F.C.,KHARIAR(Nuapada)
162	D-CRLMC/3862/2025 CRLMC/1116/2025	GANGESWAR BEMAL VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	CT/0000251/2021 KOKSARA /207 /2016 SPECIAL JUDGE(POCSO),BHAWANIPATNA
163	D-CRLMC/6174/2025 CRLMC/1117/2025	DAYANIDHI SARANGI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Spl/0000484/2018 MAHILA P.S.(BBSR) /198 /2024 S.D.J.M.,BHUBANESWAR(Khordha)
164	D-CRLMC/6528/2025 CRLMC/1118/2025	BALA JOHNSEL VS UNION OF INDIA	SHREYAN DAS VS	CT/0002178/2024 BHUBANESWAR CBI /22 /2014 SPECIAL JUDGE (CBI),BHUBANESWAR
165	D-CRLMC/7393/2025 CRLMC/1119/2025	GIRIJA SANKAR MISHRA VS SASHI SEKHAR RAY	LINGARAJ SARANGI VS	TR/0000014/2017 //0 S.D.J.M.,BHUBANESWAR(Khordha)
166	D-CRLMC/7785/2025 CRLMC/1120/2025	BIJAY LAXMI DASH VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	ICC/0004554/2017 BHUBANESWAR VIGILANCE /16 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR
167	D-CRLMC/7863/2025 CRLMC/1121/2025	MATIA NAIK@NAYAK@NAHAK@ MAYADHAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TR/0000085/2007 RANPUR /161 /2006 J.M.F.C.,RANPUR(Nayagarh)
168	D-CRLMC/7882/2025 CRLMC/1122/2025	TRINATH MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000161/2006 SPL.TASK FORCE /9 /2015 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI
169	D-CRLMP/5792/2025 CRLMP/358/2025	RENUKA NAYAK VS STATE OF ODISHA	NALINI KUMAR JENA VS	GR/0000436/2015 //0 ()
170	D-CRLMP/7731/2025 CRLMP/359/2025	GOBINDA CHANDRA ROUT VS	PRATIK NAYAK VS	// MANIABANDHA /5 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/7870/2025 CRLMP/360/2025	STATE OF ODISHA PRAMANANDA SAMAL VS	BIJAY KUMAR MOHANTY VS	// / /0 ()
172	D-CRLMP/7966/2025 CRLMP/361/2025	STATE OF ODISHA PRAMOD KUMAR PUHAN VS	SANJIB KUMAR BHANJADEO VS	// MANGALPUR /21 /2025 ()
173	D-CRLMP/8097/2025 CRLMP/362/2025	STATE OF ODISHA MANU NAYAK VS	SRINIVAS MOHANTY VS	// INFOVALLY UPD BHUBANESWAR /4 /2 ()
174	D-CRLMP/7973/2025 CRLMP/363/2025	STATE OF ODISHA MANISHA PATRA VS	SUVENDU KUMAR BISWAL VS	// / /0 J.M.F.C.,NIMAPARA(Puri) EC/000012/2024
175	D-CRLREV/4844/2025 CRLREV/148/2025	STATE OF ODISHA NARAYAN BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 1ST A.D.J., CUTTACK(Cuttack) CRA/0000024/2023
176	D-CRLREV/7926/2025 CRLREV/149/2025	SUPRITI BEHERA PRASANTA NAYAK VS	SAPAN KUMAR LENKA VS	MURUDA /39 /2015 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000032/2019
177	D-CRLREV/8143/2025 CRLREV/150/2025	STATE OF ODISHA MANAS KUMAR DEO VS	SOUBHAGYA SWAIN VS	// / /0 A.D.J.,ANANDAPUR(Kendujhar) CRA/0000004/2022
178	D-FAO/10958/2025 FAO/125/2025	THE BRANCH MANAGER, KEONJHAR CO OPERATIVE BANK LTD. D.M., M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	BIJOY DASMOHAPATRA VS	// / /0 COMNR.FOR EMPLOYEES COMP./ASST EC/0000027/2018
179	D-LAA/5909/2025 LAA/9/2025	JAMUNA MALIK GHANASHYAM BISWAL VS	SUKANTA KUMAR NAYAK VS	// / /0 CIVIL JUDGE (SD),BHAWANIPATNA(Ka LAR/0000112/2015
180	D-MACA/7596/2025 MACA/331/2025	LAND ACQUISITION AND REHABILITATION OFFICER, KALAHANDI D.M.,SBI GENERAL INSURANCE CO. LTD., KHURDA VS	SOMNATH ROY VS	// / /0 III M.A.C.T.,TALCHER(Anugul) Mac/0000115/2018
181	D-MACA/9988/2025 MACA/332/2025	PAPUN SAHOO BAULA DAS VS NARAYAN KATTA	BIJAYANANDA SAMANTARAY VS	// / /0 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001175/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/10774/2025 MACA/333/2025	HEMA @ HEMANTA NAIK VS SOVARANI JENA	PRADEEP KUMAR MISHRA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000211/2015
183	D-MACA/7194/2025 MACA/334/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD, BALANGIR VS SANJULATA SAHU	SOMNATH ROY VS	// A.D.J.,TITILAGARH(Balangir) Mac/0000003/2016
184	D-MACA/7195/2025 MACA/335/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD, BALANGIR VS SAPUA BABAJI PARIDA	SOMNATH ROY VS	// A.D.J.,TITILAGARH(Balangir) Mac/0000010/2016
185	D-MACA/7196/2025 MACA/336/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD., BALANGIR VS KUMARI SONALI SAHU	SOMNATH ROY VS	// A.D.J.,TITILAGARH(Balangir) Mac/0000004/2015
186	D-MATA/10686/2025 MATA/109/2025	SANJUKTA PANIGRAHI @ PANDA VS TAPAN KUMAR PANDA	SANATAN DAS VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000021/2024
187	D-MATA/10841/2025 MATA/110/2025	RAMAKANTA BARIK VS DEBASINI BARIK	SAMVIT MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000237/2021
188	D-RPFAM/10705/2025 RPFAM/78/2025	TRUPTIMAYEE SENAPATI @ BEHERA VS RUPESH BEHERA	NITYANANDA BEHURIA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000087/2022
189	D-RPFAM/9130/2025 RPFAM/79/2025	RATNAKAR RANA VS SASMITA RANA	MANORANJAN PADHI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000116/2023
190	D-RPFAM/8078/2025 RPFAM/80/2025	ADITYA MAHAR VS AMITA MAHAR	RAJESH KUMAR MAHAPATRA VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000025/2023
191	D-RPFAM/10818/2025 RPFAM/81/2025	KAKARALA SURESH @ K.SURESH VS KAKARALA GOURI	RAJIB LOCHAN PATTNAIK VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) Crp/0000050/2022
192	D-RSA/10957/2025 RSA/141/2025	RAJKISHORE JENA VS KRUSHNA CHANDRA JENA	GAJENDRANATH ROUT VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000017/2023
193	D-RVWPET/6540/2025	CRPF ,EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI	DIPTI RANJAN BHOKTA (C.G.C.)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RVWPET/80/2025	VS BHAGABAN PANDA	VS	() //
194	D-TRP(C)/10758/2025 TRP(C)/79/2025	JAYASHREE DEHURY @ BISWAL VS SABYA SACHI BISWAL	SIBARANJAN POLAI VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000154/2024
195	D-WA/10589/2025 WA/601/2025	ADDITIONAL CHIEF SECRETARY TO GOVERNMENT , HOME DEPARTMENT,BBSR VS BIJAYA KUMAR MALLICK	SAROJ KUMAR JEE, A.G.A. VS	// ()
196	D-WA/10610/2025 WA/602/2025	NATIONAL HEALTH MISSION, ODISHA, BHUBANESWAR VS BIDYUTLATA BISWAL	RAMDAS ACHARY VS	// ()
197	D-WA/9339/2025 WA/603/2025	UNION OF INDIA ,NEW DELHI VS JANMEJAYA NAYAK	DIPTI RANJAN BHOKTA, (C.G.C.) VS	// ()
198	D-WA/10637/2025 WA/604/2025	P.MOHAN REDDY VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// ()
199	D-WP(C)/9861/2025 WP(C)/7795/2025	SUKANTI DEI@ PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ()
200	D-WP(C)/10392/2025 WP(C)/7796/2025	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
201	D-WP(C)/10339/2025 WP(C)/7797/2025	AJAYA KUMAR SWAIN VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
202	D-WP(C)/10558/2025 WP(C)/7798/2025	JAYANTI KUMARI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
203	D-WP(C)/6524/2025 WP(C)/7799/2025	PRASANTA KUMAR MOHANTY VS SECY TO GOVT., COMMERCE AND TRANSPORT DEPT, ODISHA	SHASHI BHUSAN JENA VS	// ()
204	D-WP(C)/10736/2025 WP(C)/7800/2025	ANITA SAHOO VS	SITANSU MOHAN SINGH VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/10396/2025 WP(C)/7801/2025	STATE OF ODISHA SARAT KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
206	D-WP(C)/10748/2025 WP(C)/7802/2025	STATE OF ODISHA ANITA SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
207	D-WP(C)/9353/2025 WP(C)/7803/2025	STATE OF ORISSA SITARAM PANDA VS	KABIR KUMAR JENA VS	// // 0
208	D-WP(C)/10742/2025 WP(C)/7804/2025	LAND REFORM COMMISSIONER, CUTTACK LALIT KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
209	D-WP(C)/10744/2025 WP(C)/7805/2025	STATE OF ODISHA ANITA SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
210	D-WP(C)/10553/2025 WP(C)/7806/2025	STATE OF ORISSA SIBA PRASAD SINGH VS	MAHITOSH SINHA VS	// // 0
211	D-WP(C)/10557/2025 WP(C)/7807/2025	STATE OF ODISHA M/S HCL INFOSYSTEMS LTD VS	BHABANI PRASAD MOHANTY VS	// // 0
212	D-WP(C)/10341/2025 WP(C)/7808/2025	THE COMMISSIONER OF SALES TAX (ODISHA) SHAIKH FAYAJUDIN VS	SUBASH CH PANI VS	// // 0
213	D-WP(C)/10560/2025 WP(C)/7809/2025	STATE OF ODISHA SASIKANTA BARICK VS	SUKANTA KUMAR NAYAK VS	// // 0
214	D-WP(C)/10601/2025 WP(C)/7810/2025	ADDITIONAL COMMISSIONER CUM ADDL. REVISIONAL COURT, BBSR RAMLAL TANTY VS	ATUL TRIPATHY VS	// // 0
215	D-WP(C)/10377/2025 WP(C)/7811/2025	STATE OF ODISHA M/S. KRISHNA ENGINEERING, BBSR. VS	KSHIROD KUMAR SAHOO VS	// // 0
		COMMISSIONER OF CT AND GST, ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/10525/2025 WP(C)/7812/2025	GANGADHAR DASH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/10573/2025 WP(C)/7813/2025	BASANT KUMAR GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
218	D-WP(C)/10651/2025 WP(C)/7814/2025	BANAMALI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/10638/2025 WP(C)/7815/2025	RAMA HANUMANTA REDDY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
220	D-WP(C)/9172/2025 WP(C)/7816/2025	SRIKANTA KUMAR MOHANTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
221	D-WP(C)/10150/2025 WP(C)/7817/2025	BIBHUTI BHUSAN TARAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
222	D-WP(C)/9567/2025 WP(C)/7818/2025	JAGANNATH HONTAL VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
223	D-WP(C)/9825/2025 WP(C)/7819/2025	GARPARTY ENKAT LAXMI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
224	D-WP(C)/10506/2025 WP(C)/7820/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
225	D-WP(C)/9970/2025 WP(C)/7821/2025	RABINDRANATH MALLA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	D-WP(C)/10563/2025 WP(C)/7822/2025	FANINDRA KUMAR SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
227	D-WP(C)/10338/2025	ASHOK KUMAR NAYAK	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7823/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/9707/2025 WP(C)/7824/2025	REBATI BALLAV TRIPATHY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
229	D-WP(C)/10459/2025 WP(C)/7825/2025	AMIT ANSHUMAN PATRA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
230	D-WP(C)/10315/2025 WP(C)/7826/2025	KHIROD MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
231	D-WP(C)/10581/2025 WP(C)/7827/2025	BASUDEV SAHOO VS UNION OF INDIA	GHASI RAM VERMA VS	// 0 //
232	D-WP(C)/10760/2025 WP(C)/7828/2025	RAIBARI RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
233	D-WP(C)/10883/2025 WP(C)/7829/2025	ORISSA TRUCK OWNERS ASSOCIATION VS CUTTACK DEVELOPMENT AUTHORITY	SAIBRATA RATH VS	// 0 //
234	D-WP(C)/10680/2025 WP(C)/7830/2025	TUNNATH GOUDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
235	D-WP(C)/10666/2025 WP(C)/7831/2025	SUBHADRA DAS VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
236	D-WP(C)/10682/2025 WP(C)/7832/2025	PURNA CHANDRA SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
237	D-WP(C)/10664/2025 WP(C)/7833/2025	BHAJAMAN NAG VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
238	D-WP(C)/10683/2025 WP(C)/7834/2025	AMBIKA DEVI SANSKRIT HIGHER SECONDARY SCHOOL, NARENDRAPUR, BHADRAKALIA VS	VIHIR KUMAR DASH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/10574/2025 WP(C)/7835/2025	STATE OF ODISHA RAMAKANTA NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
240	D-WP(C)/10684/2025 WP(C)/7836/2025	STATE OF ODISHA BENUDHAR JAGADALA VS	SIDHARTHA DAS VS	// // 0
241	D-WP(C)/10711/2025 WP(C)/7837/2025	A.O. CUM CHIEF MANAGER, SBI, RBO, BARAGARH BARUN KUMAR MISHRA VS	BHARAT BHUSAN ROUSTRAY VS	// // 0
242	D-WP(C)/5612/2025 WP(C)/7838/2025	BRANCH MANAGER OF CHOLA MS GENERAL INSURANCE PRAMOD KUMAR NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
243	D-WP(C)/10712/2025 WP(C)/7839/2025	STATE OF ODISHA NISHIKANTA SAMAL VS	RANJAN KUMAR NAYAK VS	// // 0
244	D-WP(C)/10653/2025 WP(C)/7840/2025	STATE OF ODISHA PABITRA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	D-WP(C)/11061/2025 WP(C)/7841/2025	STATE OF ODISHA DURGA CHARAN SAHOO VS	DEEPAK RANJAN SUNDARAY VS	// // 0
246	D-WP(C)/10652/2025 WP(C)/7842/2025	STATE OF ODISHA GOPAL CHANDRA SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
247	D-WP(C)/10640/2025 WP(C)/7843/2025	STATE OF ORISSA RAMACHANDRA NAYAK VS	SABYASACHI MISHRA VS	// // 0
248	D-WP(C)/10597/2025 WP(C)/7844/2025	STATE OF ODISHA NARMADA MOHANTA VS	RAMA KRISHNA BISOI VS	// // 0
249	D-WP(C)/10609/2025 WP(C)/7845/2025	STATE OF ODISHA PRAHALLAD CHANDRA SAHU VS	LAXMAN BHOI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/9488/2025 WP(C)/7846/2025	BASUDEV SAHOO VS C.E.O. IDFC FIRST BANK, MUMBAI	RAMA CHANDRA JENA VS	// 0 //
251	D-WP(C)/10603/2025 WP(C)/7847/2025	RAMESH CHANDRA MAHAPATRA VS COLLECTOR CUM D.M. BARAGARH	BHARAT BHUSAN ROUSTRAY VS	// 0 //
252	D-WP(C)/10281/2025 WP(C)/7848/2025	SANJUKTA SOREN VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //
253	D-WP(C)/10635/2025 WP(C)/7849/2025	RAMESH CHANDRA PATTJOSHI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
254	D-WP(C)/10747/2025 WP(C)/7850/2025	RENUKA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
255	D-WP(C)/10941/2025 WP(C)/7851/2025	DURGA MADHAB BALIARSINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
256	D-WP(C)/10685/2025 WP(C)/7852/2025	KUSUM TETE VS THE STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
257	D-WP(C)/5599/2025 WP(C)/7853/2025	M/S. INNOJET PROJECTS PVT. LTD., KHORDHA VS THE JOINT COMMISSIONER OF STATE TAX (APPEAL), CENTRAL TAX AND GOODS AND SERVICES TAX, BBSR	KARTIK KURMY VS	// 0 //
258	D-WP(C)/10646/2025 WP(C)/7854/2025	BHABAGRAHI PARIDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
259	D-WP(C)/8031/2025 WP(C)/7855/2025	SACHIKANTA ROUT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
260	D-WP(C)/10605/2025 WP(C)/7856/2025	MANJULATA MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
261	D-WP(C)/5845/2025	M/S. INNOJET PROJECTS PRIVATE LTD, BBSR	KARTIK KURMY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7857/2025	VS THE COMMISSIONER OF STATE TAXES, CUTTACK	VS	0 //
262	D-WP(C)/9137/2025 WP(C)/7858/2025	PANCHANAN MISHRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
263	D-WP(C)/10097/2025 WP(C)/7859/2025	PRATAP KUMAR NAYAK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
264	D-WP(C)/10788/2025 WP(C)/7860/2025	SURESH KUMAR SETHI VS REGIONAL HEAD, REGIONAL OFFICE OF BANK OF BORADA,BERHAMPUR	RAJENDRA NARAYAN ROUT VS	// 0 //
265	D-WP(C)/10462/2025 WP(C)/7861/2025	MANASWINI RATHA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
266	D-WP(C)/6132/2025 WP(C)/7862/2025	BISWAJIT PRADHAN VS SECRETARY TO GOVT COMMERCE AND TRANSPORT DEPARTMENT , ODISHA	SHASHI BHUSAN JENA VS	// 0 //
267	D-WP(C)/9145/2025 WP(C)/7863/2025	JHADESWAR SETHI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
268	D-WP(C)/10687/2025 WP(C)/7864/2025	M/S. RUTU RAJA ROUT, RCMS MARKET COMPLEX, GAJAPATI NAGAR, BBSR VS ASSISTANT DIRECTOR (REVENUE) ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
269	D-WP(C)/9383/2025 WP(C)/7865/2025	SURATHA MACHHUA VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
270	D-WP(C)/10692/2025 WP(C)/7866/2025	PRABHATA KUMAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
271	D-WP(C)/10639/2025 WP(C)/7867/2025	PRASANTA KUMAR SAHOO VS UNION OF INDIA	LALIT MOHAN NANDA VS	// 0 //
272	D-WP(C)/10745/2025 WP(C)/7868/2025	GANGADHAR PUHAN VS	ANIL KUMAR DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/10828/2025 WP(C)/7869/2025	STATE OF ODISHA NRUSINGHA BEHERA VS	SIVA SANKAR CHAINI VS	// // 0
274	D-WP(C)/7383/2025 WP(C)/7870/2025	STATE OF ODISHA DEBARAJA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
275	D-WP(C)/10761/2025 WP(C)/7871/2025	STATE OF ODISHA SANJAY KUMAR DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
276	D-WP(C)/10763/2025 WP(C)/7872/2025	STATE OF ODISHA BALABANTA JENA VS	DEBIDUTTA MOHAPATRA VS	// // 0
277	D-WP(C)/10654/2025 WP(C)/7873/2025	STATE OF ODISHA MUKUNDADEV SAHOO VS	RANJIT MOHANTY VS	// // 0
278	D-WP(C)/8029/2025 WP(C)/7874/2025	STATE OF ODISHA BANAMBAR JENA VS	AJAY KUMAR TRIPATHY VS	// // 0
279	D-WP(C)/10776/2025 WP(C)/7875/2025	STATE OF ODISHA ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION,BHADRAK VS	KAMALAKANTA NAYAK VS	// // 0
280	D-WP(C)/10765/2025 WP(C)/7876/2025	STATE OF ODISHA LAXMIDHAR BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // 0
281	D-WP(C)/9133/2025 WP(C)/7877/2025	STATE OF ODISHA ASHOK KUMAR LENKA VS	AJAYA TRIPATHY VS	// // 0
282	D-WP(C)/10766/2025 WP(C)/7878/2025	STATE OF ORISSA KARUNAKAR DASH VS	DEBIDUTTA MOHAPATRA VS	// // 0
283	D-WP(C)/8380/2025 WP(C)/7879/2025	STATE OF ODISHA M/S. POWER MAX, BBSR VS STATE TAX OFFICER, BBSR CIRCLE-I	PRAKASH KUMAR JENA VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/11071/2025 WP(C)/7880/2025	SUBHASINI JENA VS ICICI BANK, BBSR	MILAN KANUNGO VS	// 0 //
285	D-WP(C)/10767/2025 WP(C)/7881/2025	BALADEV BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
286	D-WP(C)/9273/2025 WP(C)/7882/2025	SWAGAT KUMAR JENA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
287	D-WP(C)/10613/2025 WP(C)/7883/2025	NANDINI NAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
288	D-WP(C)/10397/2025 WP(C)/7884/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA BHAWAN, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
289	D-WP(C)/10380/2025 WP(C)/7885/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
290	D-WP(C)/10759/2025 WP(C)/7886/2025	SWATISHOVANA NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
291	D-WP(C)/10782/2025 WP(C)/7887/2025	KISHORI RAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
292	D-WP(C)/10382/2025 WP(C)/7888/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
293	D-WP(C)/10783/2025 WP(C)/7889/2025	KISHORI RAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
294	D-WP(C)/10787/2025 WP(C)/7890/2025	KISHORE KUMAR PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
295	D-WP(C)/10161/2025	PRATIMA SAHOO	SAIBRATA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7891/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10866/2025 WP(C)/7892/2025	CHOUDHURY MANISH KUMAR PUHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
297	D-WP(C)/8996/2025 WP(C)/7893/2025	TERESA LAKRA VS UNION OF INDIA	AKSHAYA KUMAR SAHOO VS	// 0 //
298	D-WP(C)/10585/2025 WP(C)/7894/2025	ODISHA GRAMYA BANK,BALIJHARI BRANCH, CUTTACK VS STATE OF ODISHA	HEMANTA KUMART MOHANTA VS	// 0 //
299	D-WP(C)/11064/2025 WP(C)/7895/2025	ERIKA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
300	D-WP(C)/10859/2025 WP(C)/7896/2025	RATNAKAR PALEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
301	D-WP(C)/10404/2025 WP(C)/7897/2025	RABINDRA KUMAR BARIK VS RTO, BARBIL	BRAJA MOHAN SARANGI VS	// 0 //
302	D-WP(C)/10669/2025 WP(C)/7898/2025	BIPULA KUMARI SARDAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/10658/2025 WP(C)/7899/2025	M/S GANDHAMARDAN TRAVELS VS ODISHA MINING CORPORATION LIMITED	SAMBIT RATH VS	// 0 //
304	D-WP(C)/7003/2025 WP(C)/7900/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
305	D-WP(C)/9111/2025 WP(C)/7901/2025	RASMITA MUNI VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
306	D-WP(C)/10864/2025 WP(C)/7902/2025	SANTOSH KUMAR BEHERA VS	KRISHNA CHANDRA SAHU VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/10817/2025 WP(C)/7903/2025	STATE OF ODISHA SUBRAT KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // 0 //
308	D-WP(C)/10935/2025 WP(C)/7904/2025	M/S. PRATIK STEEL, BHATLI CHOWK, BARGARH VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE (DGGI), BBSR	SUBASH CHANDRA SAHOO VS	// 0 //
309	D-WP(C)/10874/2025 WP(C)/7905/2025	ANAM CHARAN JENA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
310	D-WP(C)/10836/2025 WP(C)/7906/2025	DIBAKAR SANSKRIT HIGHER SECONDARY SCHOOL, TARAGO, BHADRAK VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
311	D-WP(C)/10994/2025 WP(C)/7907/2025	DURGA MADHAB BALIARSINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
312	D-WP(C)/10953/2025 WP(C)/7908/2025	SHAIKH MOZIBUR RAHEMAN VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	MANAS RANJAN KHATUA VS	// 0 //
313	D-WP(C)/10659/2025 WP(C)/7909/2025	RABINDRA KUMAR SETHY VS DIVISIONAL RETAIL SALES HEAD, BBSR	KARUNAKAR JENA VS	// 0 //
314	D-WP(C)/9441/2025 WP(C)/7910/2025	BHARATI BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
315	D-WP(C)/10837/2025 WP(C)/7911/2025	JAGADISH AMANTA VS REVENUE DIVISIONAL COMMISSIONER(RDC), NORTERN DIVISION ODISHA	SUVENDU KUMAR RAY VS	// 0 //
316	D-WP(C)/10899/2025 WP(C)/7912/2025	AKSHAYA KUMAR DALEI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
317	D-WP(C)/10753/2025 WP(C)/7913/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/10672/2025 WP(C)/7914/2025	RAMESH CHANDRA PANDA VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
319	D-WP(C)/10661/2025 WP(C)/7915/2025	RASHMI BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
320	D-WP(C)/10674/2025 WP(C)/7916/2025	BISWANATH SAHU VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
321	D-WP(C)/9397/2025 WP(C)/7917/2025	SNIGDHA RANI NAYAK VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
322	D-WP(C)/10137/2025 WP(C)/7918/2025	JAYA KISAN AGRAWAL VS SUDHANSU SEKHAR AGASTI	ANAM CHARAN PANDA VS	// 0 //
323	D-WP(C)/10094/2025 WP(C)/7919/2025	SANTOSH KUMAR PAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
324	D-WP(C)/10710/2025 WP(C)/7920/2025	DR. SARAT KUMAR PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
325	D-WP(C)/10095/2025 WP(C)/7921/2025	NABAGHANA BAGARTI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
326	D-WP(C)/10901/2025 WP(C)/7922/2025	TRILOCHAN DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
327	D-WP(C)/10149/2025 WP(C)/7923/2025	BIBHUTI BHUSAN TARAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
328	D-WP(C)/10993/2025 WP(C)/7924/2025	SARANA NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
329	D-WP(C)/11119/2025	SUBHAM KUMAR SAHOO	SANGRAM KESHARI BURMA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7925/2025	VS SUPERINTENDENT, CGST AND CENTRAL EXCISE KENDRAPADA CIRCLE, RANGE- II	VS	0 //
330	D-WP(C)/10889/2025 WP(C)/7926/2025	M/S RUNGTA SONS PRIVATE LIMITED, KOLKATA VS UNION OF INDIA	RASHMI RANJAN SWAIN VS	// 0 //
331	D-WP(C)/10916/2025 WP(C)/7927/2025	SANJAY KUMAR PANDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
332	D-WP(C)/10595/2025 WP(C)/7928/2025	BINAPANI MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
333	D-WP(C)/10891/2025 WP(C)/7929/2025	M/S RUNGTA SONS PRIVATE LIMITED, KOLKATA VS UNION OF INDIA	RASHMI RANJAN SWAIN VS	// 0 //
334	D-WP(C)/10779/2025 WP(C)/7930/2025	NEELAMADHAV SAHU VS UNION BANK OF INDIA, MUMBAI	ARUN KUMAR NAYAK VS	// 0 //
335	D-WP(C)/10598/2025 WP(C)/7931/2025	ASHALATA SINGH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
336	D-WP(C)/10410/2025 WP(C)/7932/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
337	D-WP(C)/10675/2025 WP(C)/7933/2025	SANKAR BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
338	D-WP(C)/10412/2025 WP(C)/7934/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
339	D-WP(C)/10413/2025 WP(C)/7935/2025	SUFIA SULTANA VS CHAIRMAN, S.T.A.CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
340	D-WP(C)/9662/2025 WP(C)/7936/2025	IQUBAL ALI KHAN VS	SISIR DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/10773/2025 WP(C)/7937/2025	TATA POWER WESTERN ODISHA DISTRIBUTION LTD GANNI SANTOSH @ G.SANTOSH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// // 0 //
342	D-WP(C)/10677/2025 WP(C)/7938/2025	TIKESHWAR DEEP VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
343	D-WP(C)/10416/2025 WP(C)/7939/2025	SUFIA SULTANA VS CHAIRMAN, S.T.A, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
344	D-WP(C)/11021/2025 WP(C)/7940/2025	NARAYAN NAYAK VS SUPERINTENDENT OF POLICE, KHURDA	SOUMENDRA PATTANAIAK VS	// 0 //
345	D-WP(C)/10892/2025 WP(C)/7941/2025	SAROJ SAHOO VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
346	D-WP(C)/10447/2025 WP(C)/7942/2025	SUFIA SULTANA VS R.T.O, NAWARANGPUR	BRAJA MOHAN SARANGI VS	// 0 //
347	D-WP(C)/10978/2025 WP(C)/7943/2025	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
348	D-WP(C)/9749/2025 WP(C)/7944/2025	ANAND KUMAR DUBEY VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE ROURKELA II DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //
349	D-WP(C)/10451/2025 WP(C)/7945/2025	SUFIA SULTANA VS R.T.O, BOUDH	BRAJA MOHAN SARANGI VS	// 0 //
350	D-WP(C)/10750/2025 WP(C)/7946/2025	DANDADHARI DEHURI VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
351	D-WP(C)/9855/2025 WP(C)/7947/2025	MINATIMANI SINGH VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/10618/2025 WP(C)/7948/2025	KHAGENDRA BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //
353	D-WP(C)/10391/2025 WP(C)/7949/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA BHAWAN, CUTTACK	BRAJA MOHAN SARANGI VS	// () //
354	D-WP(C)/11130/2025 WP(C)/7950/2025	SACHINDRA MAJHI VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// () //
355	D-WP(C)/10621/2025 WP(C)/7951/2025	SAROJ KUMAR RAY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// () //
356	D-WP(C)/10393/2025 WP(C)/7952/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA CBHAWAN, CUTTACK	BRAJA MOHAN SARANGI VS	// () //
357	D-WP(C)/10406/2025 WP(C)/7953/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// () //
358	D-WPCRL/8284/2025 WPCRL/27/2025	SAIDUN BIBI VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /41 /2025 () //
359	D-ABLAPL/6814/2025 ABLAPL/2955/2025	LILI BHANJA @ KRISNA PODH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /65 /2025 () //
360	D-ABLAPL/7539/2025 ABLAPL/2956/2025	ANIL BARAL @ ANIL KUMAR PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /213 /2023 () //
361	D-ABLAPL/7759/2025 ABLAPL/2957/2025	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DEOGARH /9 /2025 () //
362	D-ABLAPL/7836/2025 ABLAPL/2958/2025	SUJIT PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /192 /2025 () //
363	D-ABLAPL/7902/2025	REYAZUDDIN ANSARI	PRIYA RANJAN SINGH	BANARAPAL /105 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2959/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/7905/2025 ABLAPL/2960/2025	PITAMBAR BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHARIAR /235 /2024 () //
365	D-ABLAPL/7909/2025 ABLAPL/2961/2025	RAMESH DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /216 /2022 () //
366	D-ABLAPL/7641/2025 ABLAPL/2962/2025	DHANESWAR DEHURY VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	PARJANG /98 /2025 () //
367	D-ABLAPL/7762/2025 ABLAPL/2963/2025	RABINDRA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	AGARAPADA /92 /2023 () //
368	D-ABLAPL/7867/2025 ABLAPL/2964/2025	PRATAP KUMAR MISHRA VS STATE OF ODISHA	RAMAKANTA DAS VS	/ /0 () //
369	D-ABLAPL/7787/2025 ABLAPL/2965/2025	AMIYA KHORA @ AMIEL VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAKIRIGUMMA /4 /2024 () //
370	D-ABLAPL/7812/2025 ABLAPL/2966/2025	SUNIL KUMAR AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /50 /2025 () //
371	D-ABLAPL/8018/2025 ABLAPL/2967/2025	K BASU VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	TANGARPALI /15 /2025 () //
372	D-ABLAPL/8042/2025 ABLAPL/2968/2025	DEEPAK KU. SWAIN VS STATE OF ODISHA	SAIBRATA RATH VS	PURI SADAR /85 /2023 () //
373	D-ABLAPL/7486/2025 ABLAPL/2969/2025	SONU @ RAFAKAT KHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
374	D-ABLAPL/7829/2025 ABLAPL/2970/2025	JAGANNATH MOHAPATRA VS	ANIRUDHA DAS VS	KORAPUT TOWN /335 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/8028/2025 ABLAPL/2971/2025	STATE OF ODISHA KALIA NAIK @ BIKASH NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// NALCO /53 /2025 ()
376	D-ABLAPL/8034/2025 ABLAPL/2972/2025	STATE OF ODISHA BASU BIJULISET @ BASUDEV BIJULISET VS STATE OF ODISHA	MAHES DAS VS	// BELAGARH /85 /2024 ()
377	D-ABLAPL/7225/2025 ABLAPL/2973/2025	STATE OF ODISHA SRIKRUSHNA PRADHANI VS STATE OF ODISHA	SANJIB MOHANTY VS	// BALLIGUDA /59 /2025 ()
378	D-ABLAPL/7818/2025 ABLAPL/2974/2025	STATE OF ODISHA RANJAN MARTHA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// JANKIA P.S. /51 /2025 ()
379	D-ABLAPL/8007/2025 ABLAPL/2975/2025	STATE OF ODISHA PRIYABRATA TRIPATHY @ GUDU VS STATE OF ODISHA	SATYABRATA DASH VS	// CANTONMENT ROAD /59 /2025 ()
380	D-ABLAPL/8012/2025 ABLAPL/2976/2025	STATE OF ODISHA BISWAJIT BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// BAGHAMARI /28 /2025 ()
381	D-ABLAPL/7503/2025 ABLAPL/2977/2025	STATE OF ODISHA SANTOSH MEHER VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	// / /0 ()
382	D-ABLAPL/7568/2025 ABLAPL/2978/2025	STATE OF ODISHA PRATAP KUMAR MANGARAJ @ DIPU MANGARAJ VS STATE OF ODISHA	SIDDHARTH SAMAL VS	// PURI TOWN /78 /2025 ()
383	D-ABLAPL/7950/2025 ABLAPL/2979/2025	STATE OF ODISHA KANDARPA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PATNAGARH /29 /2025 ()
384	D-ABLAPL/7336/2025 ABLAPL/2980/2025	STATE OF ODISHA BULU @ PURNACHANDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /64 /2025 ()
385	D-ABLAPL/7337/2025 ABLAPL/2981/2025	STATE OF ODISHA SUKADEB SATAPATHY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BHADRAK RURAL /743 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/7955/2025 ABLAPL/2982/2025	BIKI @ BIKRAM MALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /269 /2024 () //
387	D-ABLAPL/7537/2025 ABLAPL/2983/2025	BAPINA MALLIK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /179 /2024 () //
388	D-ABLAPL/7604/2025 ABLAPL/2984/2025	PRABHAT KUMAR JENA @ PRAVAT JENA VS STATE OF ODISHA	KARUNAKAR GAYA VS	DELANGA /81 /2025 () //
389	D-ABLAPL/7956/2025 ABLAPL/2985/2025	BADAL KUMAR MAHAKUD @ BADAL MAHAKUD VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JODA /48 /2025 () //
390	D-ABLAPL/7715/2025 ABLAPL/2986/2025	MAHES SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	PADAMPUR /38 /2025 () //
391	D-ABLAPL/7824/2025 ABLAPL/2987/2025	MANAJ PATALASINGH @ MANA @ MANOJ PATALASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /209 /2017 () //
392	D-ABLAPL/7961/2025 ABLAPL/2988/2025	KAMALAKANTA JENA @ TITU VS STATE OF ODISHA	KUMAR PRAJWAL VS	DASARATHPUR /19 /2025 () //
393	D-ABLAPL/7974/2025 ABLAPL/2989/2025	AJAYA @ AJAY KUMAR LENKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /167 /2025 () //
394	D-ABLAPL/8066/2025 ABLAPL/2990/2025	SHASHIKANTA SAMAL VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BONTH /19 /2025 () //
395	D-ABLAPL/7814/2025 ABLAPL/2991/2025	AKBAR KHAN VS STATE OF ODISHA	SWARUP KUMAR PATTANAİK VS	//0 () //
396	D-ABLAPL/7899/2025 ABLAPL/2992/2025	GAJENDRA PRASAD PANDA VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /76 /2025 () //
397	D-ABLAPL/7842/2025	MANAS ROUT @ MANASA KUMAR ROUT	GOPAL KRUSHNA MOHANTY	RAMACHANDRAPUR /357 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2993/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/7976/2025 ABLAPL/2994/2025	AJAY JENA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /38 /2025 () //
399	D-ABLAPL/7986/2025 ABLAPL/2995/2025	KUBERA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /105 /2025 () //
400	D-ABLAPL/7754/2025 ABLAPL/2996/2025	PARAMANANDA NAYAK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// /2022 J.M.F.C. MAHANGA(Cuttack) ICC/0000075/2024
401	D-ABLAPL/7931/2025 ABLAPL/2997/2025	JAYANARAYAN PATTANAYAK @ JAYEE PATTNAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// /0 () //
402	D-ABLAPL/8003/2025 ABLAPL/2998/2025	NILAMA NAIK VS STATE OF ODISHA	SATYABRATA DASH VS	K.SINGHPUR /104 /2023 () //
403	D-ABLAPL/7312/2025 ABLAPL/2999/2025	YASH JALANI @ YASH JALAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	LAXMISAGAR P.S. /301 /2019 () //
404	D-ABLAPL/7941/2025 ABLAPL/3000/2025	BALARAM PRADHAN @ CHANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /56 /2025 () //
405	D-ABLAPL/5513/2025 ABLAPL/3001/2025	RAKESH PARICHHA VS STATE OF ODISHA	PRATIK NAYAK VS	UDALA /243 /2020 () //
406	D-ABLAPL/8005/2025 ABLAPL/3002/2025	SK. NASIMUDDIN VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /68 /2025 () //
407	D-ABLAPL/7964/2025 ABLAPL/3003/2025	DOLAMANI KHAMARI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	BANHARPALI /50 /2025 () //
408	D-ABLAPL/7965/2025 ABLAPL/3004/2025	MINI BEHERA VS	KABIRAJ PRADHAN VS	JATNI P.S. /103 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/7783/2025 ABLAPL/3005/2025	STATE OF ODISHA SUSANTA MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BOUDH /101 /2025 () //
410	D-ABLAPL/7967/2025 ABLAPL/3006/2025	KIRTTAN PEREI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// GHASIPURA /36 /2025 () //
411	D-ABLAPL/7924/2025 ABLAPL/3007/2025	AJAYA KUMAR PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// //0 () //
412	D-ABLAPL/7916/2025 ABLAPL/3008/2025	BANOTH PREM SINGH VS UNION OF INDIA (C.B.I)	ANJAN KUMAR BISWAL VS	// //0 () //
413	D-ABLAPL/7990/2025 ABLAPL/3009/2025	KANHU CHARAN PATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BHANJANAGAR /234 /2025 () //
414	D-ABLAPL/7970/2025 ABLAPL/3010/2025	NIHAR RANJAN PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BAGHAMARI /41 /2025 () //
415	D-ABLAPL/8069/2025 ABLAPL/3011/2025	SATYA MOHAN SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BAIDYANATHPUR /73 /2025 () //
416	D-ABLAPL/7345/2025 ABLAPL/3012/2025	SUDHANSU SEKHAR ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// CHAULIAGANJA /67 /2025 () //
417	D-ABLAPL/8070/2025 ABLAPL/3013/2025	DEEPAK KUMAR BAL @ DIPU BALA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// KHUNTUNI /32 /2025 () //
418	D-ABLAPL/7392/2025 ABLAPL/3014/2025	UTTAM KUMAR JENA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// SABARANG /38 /2025 () //
419	D-ABLAPL/7947/2025 ABLAPL/3015/2025	MIR ASATULLA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /129 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/8325/2025 ABLAPL/3016/2025	RAJAT KUMAR PANDA VS STATE OF ODISHA	BISWOJEET LENKA VS	BARANGA /1 /2025 () //
421	D-ABLAPL/8321/2025 ABLAPL/3017/2025	ROHIT KUMAR MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //